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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 28th February, 1979.  
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CORRIGENDUM  
NOTIFICATION  
INCOME TAX

No.2735(F.No.203/175/78-ITA.II): (In the case of Dharam Singh Industrial Research Foundation Pvt. Ltd.) The Department of Revenue hereby amend the notification No.296(F.No.203/16/1978-ITA.II) dated 15th February, 1973 as under:-

After the name of the institution the following may be substituted.

The notification will remain in force upto 31st March, 1980.

Sd/- (J.P. SHARMA)  
DIRECTOR TO THE GOVERNMENT OF INDIA

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4. The Secretary, Department of Science & Technology, Technology Bhawan, New Delhi, with reference to their O.M.No.6/10/77-RA dated 19th August, 78.
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AUTHORISED FOR ISSUE

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ASSISTANT DIRECTOR (RS&P).

No. CC/ITA.II/2644/635/RSP/79.

\* SHARMA \*